- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Youth Affairs and Sports (Department of Youth Affairs), under sub-section (2) of Section 44 of the Rajiv Gandhi National Institute of Youth Development Act, 2012:—
  - (1) G.S.R. 1079 (E), dated the 18th November 2016, publishing the RGNIYD Ordinance (Second Amendment) 2016.
  - (2) G.S.R. 1158 (E), dated the 20th December, 2016, publishing the First Statutes of the Rajiv Gandhi National Institute of Youth Development (Second Amendment) Statutes, 2016.

[Placed in Library. For (1) and (2) See No. L.T. 6428/16/17]

- II. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Annual Report and Accounts of the National Dope Testing Laboratory (NDTL), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Laboratory.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 6694/16/17]

- (ii) (a) Annual Report and Accounts of the National Sports Development Fund (NSDF), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Fund.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 6585/16/17]

- I. Notification of the Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)
- II. Reports and Accounts (2015-16) of various councils and institutes and related papers

3

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table—

- Acopy each (in English and Hindi) of the following Notifications of the Ministry
  of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy
  (AYUSH), under sub-section (2) of Section 36 of the Indian Medicine Central
  Council Act, 1970:—
  - No. 11-76/2016 Unani (U.G. Regl.), dated the 7th November, 2016, publishing the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2016.
  - (2) No. 28-15/2016 Ay. (M.S.R.), dated the 7th November, 2016, publishing the Indian Medicine Central Council (Requirements of Minimum Standards for undergraduate Ayurveda Colleges and attached Hospital) Regulations, 2016.
  - (3) No. 18-12/2016 Siddha (M.S.R.), dated the 7th November, 2016, publishing the Indian Medicine Central Council (Requirements of Minimum Standards for undergraduate Siddha Colleges and attached Hospitals) Regulations, 2016.
  - (4) No. 11-77/2016 Unani (P.G. Regl.), dated the 7th November, 2016, publishing the Indian Medicine Central Council (Post Graduate Unani Medical Education Regulations, 2016
  - (5) No. 18-12/2016 Siddha (Syllabus U.G.), dated the 7th November, Unani Medical Education) Regulations, 2016.2016, publishing the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2016.
  - (6) No. 24-14/2016 (U.G. Regulation), dated the 7th November, 2016, publishing the Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine) Amendment Regulations, 2016.
  - (7) No. 4-90/2016 P.G. Regulation, dated the 7th November, 2016, publishing the Indian Medicine Central Council (Post Graduate Ayurveda Education) Regulations, 2016.
  - (8) No. 11-134/2016 Unani (M.S.R.), dated the 7th November, 2016, publishing the Indian Medicine Central Council (Requirements of

- Minimum Standard for undergraduate Unani Colleges and attached Hospitals) Regulations, 2016.
- (9) No. 18-12/2016 Siddha (Syllabus P.G.), dated the 7th November, 2016, publishing the Indian Medicine Central Council (Postgraduate Siddha Education) Regulations, 2016.

[Placed in Library. For (1) to (9) See No. L.T. 6528/16/17]

- II. A copy each (in English and Hindi) of the following papers.
- (i) (a) Annual Report and Accounts of the Central Council of Homoeopathy (CCH), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (1) (a) above. [Placed in Library. *See* No. L.T. 5975/16/16]
- (ii) (a) Annual Report and Accounts of the Central Council of Indian Medicine (CCIM), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. *See* No. L.T. 6599/16/17]
- (iii) (a) Annual Report and Accounts of the National Institute of Naturopathy, Pune, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. *See* No. L.T. 6601/16/17]
- (iv) (a) Annual Report and Accounts of Central Council for Research in Yoga and Naturopathy (CCRYN), New Delhi for the year 2015-16, together with the Auditor's Report on the Accounts.

Papers laid [21 March, 2017] on the Table 5

- (b) Review by Government on the working of the above Council.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 6602/16/17]
- (v) (a) Annual Report of the Central Council for Research in Siddha, Chennai, for the year 2015-16.
  - (b) Annual Accounts of the Central Council for Research in Siddha, Chennai, for the year 2015-16, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Council.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) and (b) above. [Placed in Library. See No. L.T. 6600/16/17]
- (vi) (a) Annual Report and Accounts of the Morarji Desai National Institute of Yoga (MDNIY), New Delhi, for the year 2015-16, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above. [Placed in Library. See No. L.T. 6700/16/17]

## Report and Accounts (2015-16) of the Lakshadweep State Waqf Board, Kavaratti and related paper

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(a) Annual Report and Accounts of the Lakshadweep State Waqf Board, Kavaratti, for the year 2015-16, together with the Auditor's Report on the Accounts.

[Placed in Library. See No. L.T. 6575/16/17]

- (b) Review by Government on the working of the above Board.
- I. Notifications of the Ministry of Finance
- II. Reports and Accounts (2015-16) of various banks and NIPFP, New Delhi and related papers